



\$~24

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 1351/2022 & CM APPL. 49677/2023

SARVESH ANAND

..... Petitioner

Through: Mr. Aman Singh Bakshi, Mr. Divjot

Singh Bhatia & Mr. Shreesh Chadha,

Advs. with petitioner in person.

M: 9873737382

versus

**GAURI MUNJAL** 

..... Respondent

Through: Mr. Vaibhav Agnihotri, ASC with

Mr. Abhishek Das, Adv. for DDA.

M: 7008367072

Email: skvva@skvassociates.com

**CORAM:** 

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER 18.03.2024

**%** 

1. Re-notify on 03<sup>rd</sup> May, 2024.

**BY ORDER** 

**COURT MASTER** 

MARCH 18, 2024/kr